

DIVISION BENCH
COURT - I

O-238

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/99(KB)2023
IN
C.A.(CAA)/37(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST APRIL 2024.

IN THE MATTER OF	DELTA VINIMAY PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

For Petitioner

Mr. Patita Paban Bishwal, Adv.

Ms. Suranjana Chatterjee, Adv.

For office of RD, ER

Mr. Sudhir Kapoor , Joint Director

O R D E R

1. Ld. Counsel for the petitioner present.
2. Ld. Counsel appearing for the petitioner seeks two weeks further time to file rejoinder to the report of RD. Time is allowed.
3. Post the matter thereafter on **08.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**